## Annexure-8

Name of the corporate debtor: Baid Industries Pvt Ltd; Date of commencement of CIRP: 7th Dec 2022; List of creditors as on: 7th Dec 2022

List of operational creditors (Other than Workmen and Employees and Government Dues) (Amount in Rs)

	List of operational creditors (Other than Workmen and Employees and Government Dues) (Amount in Rs)														
S	Name of	Identifi	Details o	of claim			Details of	f claim ad	mitted			Amount			Remarks, if any
.	creditor	cation	Date of	Amount	Amoun	Nature	Amount	Amount	Whet	% of	of	of any	t of	nt of	
N	•	No.	receipt	claimed	t of	of	covered	covered	her	voting	conting	mutual	claim	claim	
0.					claim	claim	by	by	relate	share in	ent	dues,	not	under	
					admitte		security	guarant	d	CoC	claim	that	admitte		
					d		interest	ee	party?			may be	d	ati	
						Operation									Invoice has no
						al Debt									specific clause for
															interest for delayed
															payment. Interest in
															Form B is claimed at
															18% pa. IRP allowed
															only 9% pa, as no
															specific agreement between CD and
															claimant about interest
	Gujarat														rate.
	Polyfilms														
1	Pvt Ltd	NA	19-Dec-22	20732094	18060305.5		0	0	No	NA	0	0	2671789	0	
						Operation									Interest claimed in
						al Debt									Form B only till Feb
															2018
															considering 18%
															interest. As invoice
															not have specific
															clause for interest,
															IRP allowed only 9%
															interest till CIRP
															commencement date compounded
															annually
															umuumy
	Dodhia	U65923A													
	Synthetics	P2012PL			40.50.5.								-0		
2	Ltd	C084298	19-Dec-22	3326195	4029539		0	0	No	NA	0	0	-703344	0	

Iή	I lubtic cc	U74140G J2008PT	23-Dec-22	34099721		Operation al Debt	0	0	No	NA	0	0	144790	0	
	Chemicals	U74899D L1985PT C022534	25-Dec-22			Operation al Debt									OC having a unsatisfied decree submitted claim in Form C citing a judgement of " Dena
	Pushpsons Fibrol Private														Bank vs C. Shivkumar Reddy". IRP not in concurrence with the
4	Limited		17-Dec-22	4578789	4578789		0	0	No	NA	0	0	0	0	claimant.
15	CA Jitendra Kumar		26-Dec-22	318000		Operation al Debt	0	0	No	NA	0	0	0	0	
	Agarwal Enterprise		26-Dec-22	84939	X/IU3U	Operation al Debt	0	0	No	NA	0	0	0	0	
7	Raj Chemotex & Allied		26-Dec-22	98685		Operation al Debt	0	0	No	NA	0	0	0	0	
	Rayons	U51909G J2018PL				Operation al Debt							NA	0	
		C104200	17-Jan-23	114816663			0	0	No	NA	0	0	_	_	
9	Rohan Desai - GST VAT		20-Jan-23	87500		Operation al Debt	0	0	No	NA	0	0	0	0	
	Hemant Desai - GVAT		20 8411 23	07300		Operation al Debt			1,0				0	0	
10	Audit and		20-Jan-23	178000	178000		0	0	No	NA	0	0			
1 1	Commissio ner of Customs,					Operation al Debt							0	0	Claim arose due to failure to meet export obligation
	NS-II,		2-Jan-23	86406613			0	0	No	NA	0	0			
	Wellknown Polyester					Operation al Debt							0	0	
12	Limited		16-Feb-23		29939579		0	0	No	NA	0	0	2112225	0	T. 4.1.
				294666778	292555544								2113235	U	Totals